

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-15/2013(pt.)/ 8347 /A

From :- Smti. Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abhijit Bhattacharyya,
District & Sessions Judge,
Darrang, Mangaldoi.

Dated Guwahati the ^{20th} 22 August, 2024.

Sub:- **Commuted leave.**

Ref:- Your Memo No. DJ(D)/5937, dated 19.08.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **commuted leave for three days w.e.f. 20.08.2024 to 22.08.2024** (sufficing 23.08.2024 to 26.08.2024), **along with station leave permission, from the evening of 19.08.2024 till the morning of 27.08.2024.** Further, you are to hand over charge of your Court and Office to the Additional District & Sessions Judge, Darrang, and in her absence to the next senior most Judicial Officer available at the station.

Yours faithfully,

Sdl -

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-15/2013(pt.)/ 8348 - 8349 /A, dated , 22-08-24

Copy to:-

1. The Principal Accountant General (A&E), Assam, Guwahati for information (Copy of the leave application in prescribed format in enclosed herewith).
2. The Project Manager, Gauhati High Court.

h
JT. REGISTRAR (VIGILANCE)

Quise